

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 101
IA No. 56/JPR/2020
IA (CA) No. 13/JPR/2023
CA No. 27/JPR/2023
CA No. 06/JPR/2024
CP No. 13/59/2013
Under Section 59 of
Companies Act, 2013**

In the matter of:

Smt. Smita Rajeev Sah

...Petitioner/Applicant

Versus

Sah Theaters Pvt. Ltd. & Ors.

...Respondents

In pursuant to notification dated 10.04.2024 issued by Registrar with the approval of Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT Jaipur Bench on 19.04.2024 as General Lok Sabha Election are scheduled on 19.04.2024 in Jaipur.

Therefore, matter listed on the day is re-posted to 22.04.2024.


(Prabhu Dayal Sewda)
Court Officer

April 19, 2024